NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/116/2016

NAME OF THE PETITIONER(S)

: A.R. Rajasekar

NAME OF THE RESPONDENT(S)

: M/s i Gen Power System Private Limited & 3 others

UNDER SECTION

: 111, 237, 397/398, 402, 403 & 406

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

K.RAMASAMY L G.V.MOHAN KUMAR

ANANT MERATHIA

3. MUKUNDAN

Coursel for Petitioner

ORDER

Shri Anant Merathia, representing senior counsel for petitioner, Shri K Mukundan, present. Shri G V Mohan Kumar, counsel for respondents present, and stated that counter has already been filed, the copy of which is served to the other side. In relation to the payment of the cost, the counsel for respondents informed that they have already paid the cost of Rs.20,000/- imposed by the Hon'ble High Court. The counsel for the petitioner is directed to file rejoinder, if any, before the next date of hearing by serving a copy to the other side. Put up on 16.11.2016 at 10.30 A.M.

(Ch.Mohd.Sharief Tariq) Member (Judicial)

(K Anantha Padmanabha Swamy) Member (Judicial)